

OA/112/87

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CORAM: HON'BLE MR. P.H. TRIVEDI
HON'BLE MR. ZAHEER HASAN

: VICE CHAIRMAN
: VICE CHAIRMAN

20-3-1987

Heard learned advocate ~~for~~ Dhotre for the applicant. Relief claimed, being of transfer on the basis of apprehension of threat to his life, is a matter for the administration and the representation dated 11.3.1987 filed by the petitioner in this regard pending with the competent authorities should be disposed of by them as early as possible. This is a matter of such nature in which this Tribunal is not able to give relief.
The application is summararily dismissed.

ZH
(ZAHEER HASAN)
VICE CHAIRMAN

Prv
(P.H. TRIVEDI)
VICE CHAIRMAN